

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 22/Chd/Hry/2017


In the matter of:

Macquarie Bank Ltd. ... Applicant/Operational Creditor
Versus

Uttam Galva Metallics Ltd. ... Corporate Debtor

Present: Mr. Aashish Aggarwal Senior Advocate with
Mr. Kanwalvir Singh and Ms. Aakriti Malik, Advocates for
operational creditor/applicant.
Mr. Anand Chhibbar, Senior Advocate with Mr. Tarun Lehal
& Mr. Dhiraj Mhetre, Advocates for corporate debtor.

Learned Senior Counsel for the applicant filed affidavit and represents that as per affidavit the compliances have been made by the applicant. The learned Senior Counsel for the respondent/corporate debtor submits on instructions that they responded to the application with the Annexure on 11.05.2017. Learned Senior Counsel for corporate debtor seeks time to file objections. Matter be listed for arguments on 22.05.2017. The objections, if any, to the petition be filed by the respondent by that date before 10.00 a.m. with copy advance to the counsel for the applicant.


(Justice R.P. Nagrath)
Member (Judicial)

May 17, 2017
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